

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2722/2017

New Delhi this the 16th day of August, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Preeti,
Aged 31 years,
Group 'C', post name- Supervisor Grade-II,
Wife of Sh. Parvesh,
Village and Post Office Qutabgarh,
House No. 319, Rana Pana,
Delhi-110039.

... Applicant

(through Sh. Asish Nischal)

Versus

1. Government of NCT of Delhi,
Through the Chief Secretary,
New Secretariat, IP Estates,
New Delhi-110002.
2. Department of Women and Child Development,
Through its Secretary,
Government of NCT of Delhi,
1, Canning Lane,
Kasturba Gandhi Marg,
New Delhi-110001.
3. Delhi Subordinate Services Selection Board,
Through its Secretary,
FC-18, Karkardooma,
Delhi-110092. ... Respondents

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Sh. Asish Nischal, learned counsel for the applicant present and says that he wants to withdraw this OA.

2. Accordingly, this OA is dismissed as having been withdrawn.

(Shekhar Agarwal)
Member (A)

(Jasmine Ahmed)
Member (J)

/ns/